

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 06.06.2019 (THURSDAY)

COURT II
10:30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 615 of 2019	Vishal Gupta. Vs. Suntech Infra Solutions Pvt Ltd & Anr.	Ritesh Khare	
2.	Comp. App. (AT) (Ins) No. 616 of 2019	Ajay kumar. Vs. Shree Sai Industries Pvt Ltd & Anr.	Apoorv Shukla	
3.	Comp. App. (AT) (Ins) No. 618 of 2019	G.R.K. Reddy. Vs. ICICI Bank Ltd & Ors.	Nithin Chowdary	
4.	Comp. App. (AT) No. 139 of 2019	S.P. Contract Pvt Ltd. & Ors. Vs. Dinker Dogra & Anr.	Manjit Singh	Krishna Kumar

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